

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-810(PB)/2020

IN THE MATTER OF:

BKB Transport Pvt. Ltd.
v.
NTPC Ltd.

.... Applicant/petitioner
.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 30.07.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the respondent

Mr. Neeraj Lalwani, Adv. for OC
Mr. Ashish Tripathi, Mr. Anish Gupta, Mr. Nikhil
Kandpal, Advs.

ORDER

On the application filed by the Operational Creditor, since he has stated that this matter is likely to be resolved, at his request, list this matter on **31.08.2020**.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)